

delivery. Aadhaar number has been recognized as valid know your customer (KYC) document for opening bank accounts and proof of identity and as proof of address for obtaining mobile telephone connections and new LPG connections. Some of the State Governments have recognized Aadhaar number as proof of identity and proof of address for their resident centric schemes.

Unique Identity Number in Phase-II

2560. SHRIMATI NAZNIN FARUQUE: Will the PRIME MINISTER be pleased to state:

- (a) whether Government has sanctioned funds for Unique Identity Number to 10 crore of the country's population in second phase recently;
- (b) if so, the details thereof, State-wise; and
- (c) the amount spent so far in Assam?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI ASHWANI KUMAR): (a) Yes, Sir. The Government had approved an outlay of Rs. 3023.01 crore for the second phase of the Unique Identity Project in July, 2010, comprising components related to issuing 10 crore Aadhaar numbers to residents of the country through multiple Registrars, other project components and recurring establishment cost for a period of five years upto March, 2014.

(b) and (c) There is no State wise budget allocation. Enrollments by Registrars are yet to commence in Assam.

UID number issued so far

2561. SHRI M. RAMA JOIS: Will the PRIME MINISTER be pleased to state:

- (a) the number of Aadhaar numbers that have been issued so far;
- (b) the number of Aadhaar numbers that have been issued to Citizens;
- (c) the number of Aadhaar Numbers that have been issued to Non-Citizens; and
- (d) whether Government proposes to implement the National Identification Authority Bill, 2010 pending before the Standing Committee before the Bill is brought before the Parliament and passed by it?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI ASHWANI KUMAR): (a) A total of 8,11,48,455 Aadhaar numbers have been generated as on 5.12.2011.

(b) and (c) The mandate of Unique Identification Authority of India (UIDAI) is to issue unique identification number to all residents of India, based on a set of mandatory, conditional, optional demographic and biometric attributes such as name, date of birth,